

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**IA NOS. 799 OF 2019 IN**  
**DFR NO. 1581 OF 2019**

**Dated : 31<sup>st</sup> May, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**BSES Yamuna Power Ltd. & Anr.**

**.... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Rahul Kinra  
Ms. Meghna Chandra

Counsel for the Respondent(s) :

**ORDER**

Issue notice to the Respondents on the I.A. No. 799 of 2019 (Appln. for condonation of delay) as well as on the main appeal returnable on 05.08.2019. Dasti, in addition, is permitted.

List the matter on **05.08.2019.**

**(S. D. Dubey)**  
**Technical Member**

**(Justice Manjula Chellur)**  
**Chairperson**

*pr/pk*